

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(IB) No.610/KB/2017

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05th January 2018, 10.30 A.M

Name of the Company		Kayencee Cereals Pvt.Ltd.-Vs- Alipurduar Enterprises Limited.	
Under Section		9 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Madhu Sudhan Sarker
Advocate.

corporate
operational creditor

M.S. Sarker

2. Mousanjit Sarker
Advocate

operational creditor

Mousanjit Sarker
5/1/2018.

ORDER

Ld. Counsel for the operational creditor is present. No one is present from the corporate debtor's side.

Ld. Counsel of the operational creditor sought leave of the Court for filing supplementary affidavit. Prayer is allowed. Supplementary affidavit and affidavit of service may be taken on record.

List it on 12/01/2018 for admission.

Sd

(Jinan K.R.)
Member (J)

Sd

(V.P.Singh)
Member (J)